

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1470
(To be answered on the 24th November 2016)**

DEVELOPMENT OF AIRPORTS THROUGH PRIVATE SECTOR

1470. **SHRI RAGHAV LAKHANPAL**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has decided to allow private sector to develop airports in the rural areas;
- (b) if so, the details of private companies who have come forward to invest in airports especially in rural areas along with the investment proposed to be made in this regard;
- (c) whether the Government also proposes to construct and develop new airports in Public Private Partnership mode in rural areas; and
- (d) if so, the details and the current status thereof along with the funds allocated and spent in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): Government of India (GoI), Ministry of Civil Aviation formulated the Greenfield Airport Policy to develop airports across the country. State Government or any other entity can submit application for setting up of a Greenfield airport in the prescribed proforma. A Steering Committee is constituted to examine & recommend the proposal before grant of requisite approvals viz. 'site clearance' and 'in-principle approval' based on the inputs received from members of the Steering Committee.

(b): GoI, MoCA has granted 'in principle' approval to private companies namely Bengal Aerotropolis Projects Limited (BAPL), Gwalior Agriculture Company Limited (GAPL) and Karaikal Airport Private Limited (KAPL) for setting up of Greenfield Airports in West Bengal (Rs.670 crores approx.), Madhya Pradesh (Rs. 200 crores approx.) and Puducherry (Rs. 170 crores approx) respectively.

(c): No Madam. However, Ministry of Civil Aviation in the newly approved National Civil Aviation Policy, 2016, has made provision for promotion of regional Connectivity by way of revival of un-served and under-served airports/airstrips. Revival of such airports is to be "demand driven", depending on firm demand from the airline operators and where the State Government agrees to provide various concessions envisaged in the Policy. State Governments can explore possibilities of developing these airports through Public Private Partnership (PPP) also.

(d): Does not arise in view of (c) above.
